

RECEIPT OF PREMIUMS BY FOREIGN AND INDIAN INSURERS

73. SHRI M. VALIULLA: Will the Minister for FINANCE be pleased to state:

(a) what were the premiums received by foreign insurers in India each year from 1950-51 onwards; and

(b) what were the premiums received by Indian insurers from foreign countries during the same period?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH): (a) and (b). A statement is placed on the Table of the House.

Statement

The figures of the premium actually received are not available as they are not required to be furnished under the Insurance Act, 1938. The figures given below relate to net premiums (i.e. taking into account reinsurance ceded and accepted) receivable by Insurers.

	1950	1951	1952
	(In crores of rupees)		
Premiums received by Foreign insurers in India	12.15	11.68	Not available
Premiums received by Indian insurers from foreign countries.	7.70	8.73	Do

EMPLOYEES OF THE CENTRAL GOVERNMENT

74. SHRI B. V. KAKKILAYA: Will the Minister for HOME AFFAIRS be pleased to state:

(a) the total number of employees in the various offices and establishments of the Central Government with their designations, during each of the years 1950, 1951 and 1952 and on 30th April 1953, separately for each office and establishment;

(b) the total number of employees with their designations, retrenched during each of those years, from each of these offices and establishments separately

(c) the total number of persons recruited to each of those offices and establishments separately with their designations, during each of those years;

(d) the number of cases where the retrenched employees were re-employed to fill vacancies;

(e) whether any unemployment relief was given to the retrenched employees; and

(f) if the answer to part (e) above is in the affirmative, what was the rate of this payment?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a), (b) and (c). The information is not readily available and its collection would involve labour and time incommensurate with the results to be achieved.

(d) 10,905 during the year 1950,
9,182 during the year 1951,
6,204 during the year 1952,
1,416 during the period from
1st January 1953 to 30th
April 1953.

(e) No.

(f) Does not arise.

FIND OF FOSSILS IN THE WORLI HILLS

75. SHRI B. V. KAKKILAYA: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to place a statement on the Table of the Council on the recent find of fossils in the base of the Worli hills, showing their geological and economic importance, if any?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): A statement giving the available information is laid on the Table of the Council.

Statement

The Director, Geological Survey of India has reported that the fossil finds

in the base of the Worli Hills, Bombay Island are not new finds but were known for a long time. As far back as 1850, these occurrences were examined by Dr. H. J. Carter whose results were published in *Journal, Bombay Branch, Royal Asiatic Society*, Vol. IV, P. 161, 1852.

An announcement was made in the *Engineering Supplement of the Times of India* of July 29th, 1921 (page 4) to the effect that a road-metal quarry at Sewri, had been visited and that petroleum mineral wax and bitumen had been discovered within the municipal limits of Bombay. Following this announcement Dr. C. S. Fox, a former Director of the Geological Survey of India, examined the occurrences in 1921. His conclusion was that although the occurrences are of scientific interest, they hold no potentialities of an important commercial nature. His report is published in *Records of the Geological Survey of India*, Vol. LIV, pp.117-128, which is a published document.

The island of Bombay has an area of 30 sq. miles and consists of a low lying plain about 11 miles long by 3 to 4 miles broad flanked by two parallel ridges of low hills. On the west are Malabar point, the Cumballa ridge, and Worli Hill.

Geologically the island consists of conformable series of basaltic lava flows and interbedded sedimentary beds which dip gently 10° to 15° to the West and have a general strike of N. 10° E. to S. 10° W. These rocks are well seen in the hills on each side of the island whereas the central plain is covered with recent alluvial deposits. These are raised terraces of marine sediments 12 ft. above sea level which indicate that large tracts of the Western side of the island have been recently elevated from beneath the sea. In the Western ridge, in the Worli Section a few impressions of fossil frogs and a fossil tortoise were found. Impressions of fossil frogs identified as *Rana pusilla*, are the most common. Fossil tortoise

specimens identified as *Hydraspis leithii* were collected from Worli Hill. A fossil fish-tooth, *Oxyrhina* was also collected from a dark sedimentary bed in Worli. Several more fossils, of both plant and animal life, have also been recorded from this area. All these fossils belong to the Inter-Trappean beds of uppermost Cretaceous or early Eocene age (about 60 to 70 million years!).

STATEMENT RE ARREST OF SHRI M. MANJURAN, M.P.

SHRI M. MANJURAN (Travancore-Cochin): Sir, I was not here yesterday.....

MR. CHAIRMAN: Oh, you have come!

SHRI M. MANJURAN: I was not here when the Leader of the House made a statement. In his statement the hon. the Law Minister stated that at the time of my arrest, I was accompanied by four hundred persons. I was only accompanied by 5 persons. I do not know how four hundred persons are brought in. Also, he stated that the memorandum contained demands to solve the food problem facing the State. It did not. The memorandum contained certain matters concerning the niggardly treatment accorded to the State in the Five-Year Plan and made certain suggestions for improvement thereupon. I am surprised that the statement is so fundamentally wrong.

THE LEADER OF THE COUNCIL (SHRI C. C. BISWAS): Sir, I made the statement on the authority of the Government of Travancore-Cochin.

STATEMENT ON THE QUESTION OF RENAMING THE DALMIA-PURAM STATION ON THE SOUTHERN RAILWAY.

THE MINISTER FOR RAILWAYS AND TRANSPORT (SHRI LAL BAHADUR): Sir, some representations have recently been received by me in regard to the